

HIGH COURT OF CHHATTISGARH AT
BILASPUR


NOTIFICATION

No. 10212 /Reg.(J)/2016

Bilaspur, date 22/12/2016

There is a partial modification in the current Roster with effect from 17th October, 2016 that all the cases (final hearing) by which proceedings in the Lower Court or Tribunal are held up either because a stay has been granted or the record of lower Court or Tribunal has been requisitioned by the High Court, are assigned to the Portfolio Judges concerned, **w.e.f. 2nd January, 2017.**

By order of Hon'ble the Chief Justice



22-12-16

(Ramashankar Prasad)
Registrar (Judicial)